

DIVISION BENCH

ITEM NO.112

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.59/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 14th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PIRAMAL CAPITAL & HOUSING FINANCE LIMITED V/S EARTHBUILD GREENCITY PRIVATE LIMITED
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Damini Srestha, Adv.
Respondent

: *For the IRP*
: *Ex-parte v.o.d. 16/05/2023*

ORDER

Ld. Counsel, Ms. Damini Srestha representing the IRP submits that the next progress report would be filed as per the schedule.

Let the matter be adjourned for 30th October, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

14th September, 2023

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**